

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH.
CIRCUIT COURT SITTING AT BILASPUR (CHHATISGARH)

Original Application No. 219 of 2001

Bilaspur, this the 25th day of September, 2001

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Gamil Minj, Son of late Shri
Leos Minj, aged about 60 years,
occupation : Asstt. Station Director,
All India Radio, Ambikapur,
Distt. Sarguja (Chhattisgarh),
R/o Nammakala Ambikapur
Distt. Sarguja
(Chhattisgarh).

(By Advocate - None) Applicant
Vs.

1. Union of India
through the Secretary
Ministry of Information &
Broadcasting, All India Radio
Campus, New Delhi.
2. The Pay & Accounts Officer, I.R.L.A.
Group, Computer-V Section, Ministry
of Information and Broadcasting,
A.G.C.R. Building Indraprastha Estate,
New Delhi-110002.

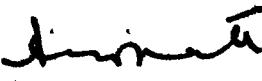
.... Respondents

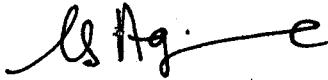
(By Advocate - Shri Om Namdeo)

O R D E R (Oral)

Justice V.S. Aggarwal -

- There is no appearance on behalf of the applicant.
2. The learned counsel of the respondents has brought to our notice on basis of a short reply that the claim of the applicant has already been satisfied.
 3. This is perhaps the reason why there is no appearance on behalf of the applicant.
 4. Resultantly the OA must fail and is dismissed, as having become infructuous.


(Anand Kumar Bhatt)
Administrative Member


(V.S. Aggarwal)
Chairman